

ITEM NO.1501
[FOR JUDGMENT]

COURT NO.4

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3159-3160/2019

NEELAM GUPTA & ORS.

Appellant(s)

VERSUS

RAJENDRA KUMAR GUPTA & ANR.

Respondent(s)

([HEARD BY : HON. C.T. RAVIKUMAR AND HON. SANJAY KUMAR, JJ.]

IA No. 3/2015 - EX-PARTE STAY
IA No. 3/2015 - EXEMPTION FROM FILING O.T.
IA No. 116540/2019 - EXEMPTION FROM FILING O.T.
IA No. 94274/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

CONMT.PET.(C) No. 517-518/2020 in C.A. No. 3159-3160/2019 (IV-C)
(FOR ADMISSION)

Date : 14-10-2024 These appeals were called on for pronouncement of
judgment today.

For Appellant(s) Ms. Pratibha Jain, AOR
Mrs. Christi Jain, Adv.
Ms. Akriti Sharma, Adv.
Mr. Mann Arora, Adv.
Mr. Om Sudhir Vidyarthi, Adv.

Mr. Divyakant Lahoti, AOR

For Respondent(s) Ms. Pratibha Jain, AOR
Mrs. Christi Jain, Adv.
Ms. Akriti Sharma, Adv.
Mr. Mann Arora, Adv.
Mr. Om Sudhir Vidyarthi, Adv.

Mr. Divyakant Lahoti, AOR
Mr. Sumeer Sodhi, AOR

Hon'ble Mr. Justice C.T.Ravikumar pronounced the reportable
judgment of the Bench comprising of His Lordship and Hon'ble Mr.

Justice Sanjay Kumar.

The appeals are dismissed and the contempt petitions are closed in terms of the signed reportable judgment, placed on the file.

Pending application(s), if any, stands disposed of.

**(VARSHA MENDIRATTA)
COURT MASTER (SH)**

**(MATHEW ABRAHAM)
COURT MASTER (NSH)**